- (b) if so, the details thereof;
- (c) the reasons behind this move; and
- (d) the proposed time horizon for the same?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (d) Yes, Sir. It is proposed to create a Civil Aviation Authority (CAA) to replace the Directorate General of Civil Aviation (DGCA). The CAA will have adequate financial and administrative powers to meet functional requirements of an effective safety oversight system including consumer protection and environmental issues. The CAA would be created through an Act of Parliament.

The proposed CAA would be able to overcome the constraints presently faced by the Directorate General of Civil Aviation (DGCA) in terms of recruitment and retention of technical manpower and inability to quickly address operational issues due to lack of adequate administrative and financial authority.

Loss of market share by AI due to pilots' strike

- *71. SHRI T.M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to State:
- (a) whether it is a fact that pilots' strike bogged down Air India in international skies;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the market share of Air India fell to 15.80 per cent in the first quarter of the current fiscal due to pilots' strike; and
 - (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) and (b) Due to the agitation by a section of its pilots, Air India had to curtail its services operated by B777 and B747 aircrafts from 7th May to 3rd July 2012. Air India's operations on certain international routes were disrupted during initial period of one week resulting into cancellation of about 12 to 15 flights per day during this period. Thereafter, restructured schedule was put in place to ensure connectivity to a maximum number of destinations so as to minimize inconvenience to the passengers. As per the restructured schedule, Air India operated 39 international flights per day as against its normal schedule of 46 flights per day.

(c) and (d) Air India's market share of international passengers was 11.62% during April-June 2011. It marginally declined to 11.04% during April-June, 2012, but, later went up to 12.7% during July-September, 2012.

Sale of adulterated milk in NCR

- *72. SHRI MOHAMMED ADEEB: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that more than 60 per cent of milk being sold in the National Capital is adulterated or sub-standard;
 - (b) if so, the details thereof;
 - (c) the action taken or being taken in the matter; and
- (d) the persons and officers against whom cases have been initiated or being proceeded against in this matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) As per information made available by the Government of National Capital Territory (NCT) of Delhi, out of the 199 samples of milk collected from 1/4/2011 to 31/10/2012, 31 samples of milk were found to be violating the provisions of the Food Safety and Standards Act, and the Regulations made thereunder.

(c) and (d) In all the 31 cases, prosecutions have been launched and cases filed in the court.

Process of fixing and re-fixing of toll rates

†*73. SHRI RASHEED MASOOD: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the modalities and guidelines for fixing and refixing the toll rates on National and State Highways;
- (b) whether no objection certificate was obtained from competent authorities for constructing private toll bridge between Noida-New Delhi;
- (c) if so, the details thereof and the details of fixing and refixing the toll rates; and

[†]Original notice of the question was received in Hindi.